

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 372 OF 2018

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Power Grid Corporation of India Limited Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Ravi Sharma
Mr. Kasif Khan for R-2

Mr. Anup Jain
Ms. S. Rama
Mr. Rajeev Kumar Gupta (Rep.) for R-3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**